

SPECIAL BENCH  
COURT - I

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TA/14(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>R S ENTERPRISES VS KOHINOOR TEA CO LTD</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearances (via video conferencing/physically)**

Mr.Shaunak Mitra,Adv.	] For the Operational Creditor
Ms.Meenakshi Manot, Adv.	]
Mr.A.P.Agarwala,Adv.	]
Mr.Joy Saha, Sr.Adv.	] For the Corporate Debtor
Ms.Swapna Choubey,Adv.	]
Mr.Avishek Guha, Adv.	]
Ms.Arunika Dutta,Adv.	]
Mr.Kaustav De Sarkar, Adv.	]

**ORDER**

1. Ld. Sr. Counsel /Counsel both sides present.
2. Post the matter before the Regular Bench on **14/06/2024**.

**D.Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**